

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 769  
TO BE ANSWERED ON 26TH JULY 2024**

**SHORTAGE OF PATHOLOGICAL TEST LAB AND DOCTORS**

**769. SHRI. DILESHWAR KAMAIT :**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to establish various pathological test labs across the country;
- (b) if so, the details thereof, district-wise;
- (c) whether the Government is aware that rampant corruption in the name of bed allotment and pathological labs is prevalent due to the acute shortage of doctors and pathological test labs in view of the rising number of patients in all the AIIMS across the country including Delhi;
- (d) whether the Government proposes to increase the number of doctor/ pathological test equipment/ beds in Delhi and Patna AIIMS in view of rising number of patients during the last three years;
- (e) if so, the details thereof, State/ year-wise; and
- (f) the steps taken/ proposed to be taken by the Government to check the corruption prevalent in AIIMS and prominent hospitals across the country State and district-wise including Delhi and Patna?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (f): All India Institute of Medical Sciences (AIIMS) have laboratories capable of performing basic/advance tests across various specialities to cater the needs of the patients.

Since January, 2023 total 5758 post (420 faculty and 5338 non-faculty) have been created in various AIIMS including AIIMS Patna set up under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). Various clinical departments make their own list of patients needing admission according to patient's condition; the urgency of treatment required and bed

availability on the particular day. Additional facilities, including manpower, required in Institutes are approved by the Ministry based on requirement and justification on case to case basis in accordance with rules/guidelines in place. AIIMS have Grievance Redressal System in place to handle grievances including that related to corruption.

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